

IN THE HIGH COURT OF UTTARAKHAND AT NAINITAL
NOTIFICATION

No. 71 / UHC/Admin-B./2009

Dated: April 17, 2009.

In exercise of the powers conferred under section 19 (1) of the Right to Information Act, 2005 (Act 22/2005), the High Court of Uttarakhand do hereby designate the Registrar (Judicial), High Court of Uttarakhand as the Appellate Authority for the High Court of Uttarakhand vice Additional Registrar, High Court of Uttarakhand with immediate effect.

By Order of Hon'ble the Chief Justice

Sd/-

(Ravindra Maithani)
Registrar General.